

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

SUB: PROFESSIONAL ADVANCEMENT COURSE – DISTRICT AND SESSIONS JUDGES – Nomination of 15 newly promoted District Judges (Entry Level) on temporary basis under Rule 14 of Andhra Pradesh State Judicial Service Rules, 2007 and to 01 District and Sessions Judge by transfer through a Limited Competitive Examination (Accelerated Recruitment by Transfer) (10% quota), to participate in Professional Advancement Course from 15.09.2026 to 25.09.2026 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District – Relief Arrangements – Orders Issued – Regarding.

- READ: 1. G.O.Ms.No.31, Law (LA & J-SC.F) Department, dated 17.04.2026.
2. G.O.Ms.No.81, Law (LA & J-SC.F) Department, dated 30.12.2025.
3. High Court's Proceedings Roc.No.408/2026-B.Spl., dated 23.04.2026.
4. High Court's Proceedings Roc.No.237/2026-B.Spl., dated 20.02.2026.
5. Letters Roc.No.294/APJA/2026, dated 06.08.2026 and 07.08.2026 from the Additional Director, FAC, Director, APJA.

ORDER ROC.NO.408/2026-B.SPL. DATED:11.08.2026

The High Court made the following order:-

The following 15 newly promoted District Judges (Entry Level) on temporary basis under Rule 14 of Andhra Pradesh State Judicial Service Rules, 2007 and 01 District and Sessions Judge by transfer through a Limited Competitive Examination (Accelerated Recruitment by Transfer) (10% quota) are nominated to participate in Professional Advancement Course from 15.09.2026 to 25.09.2026 at Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District. Therefore, the nominated Officers are directed to attend the said training programme and report before the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District at 08.30 A.M. on 15.09.2026.

1.	SMT. B.NIRMALA, VIII Additional District and Sessions Judge-cum-Special Court for trial of Offences against Women, Rajamahendravaram, East Godavari District.
2.	SMT. B.H.V.LAKSHMI KUMARI, XIII Additional District and Sessions Judge, Ramachandrapuram, East Godavari District.
3.	SRI V.VENKATESWARA RAO, II Additional District and Sessions Judge, Hindupur, Ananthapuramu District.
4.	SMT. M.SUDHA, XIII Additional District and Sessions Judge, (Fast Track Court) Vijayawada, Krishna District.
5.	SMT. M.SOBHA, XIV Additional District and Sessions Judge, Visakhapatnam.

6.	SRI D.VENKATESWARLU NAIK, VIII Additional District and Sessions Judge, Proddatur, Kadapa District.
7.	SMT. K.JAYA LAKSHMI, Special Judge for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Vijayawada, Krishna District.
8.	SRI MANIPATI SRIDHAR, Special Judge for trial of cases under SCs and STs (POA) Act-cum-IV Additional District and Sessions Judge, Vizianagaram.
9.	SMT. S.JAYALAKSHMI, X Additional District and Sessions Judge, Gurazala, Guntur District.
10.	SRI J.SRINIVASA RAO, JUDGE, III Additional Family Court-cum-Additional District and Sessions Judge, Visakhapatnam.
11.	SRI D.VIJAYA SARADHI RAJU, Judge, Additional Family Court-cum-Additional District and Sessions Judge, Guntur.
12.	SRI K.VENKATESWARA RAO, XV Additional District and Sessions Judge, Visakhapatnam.
13.	SMT. M.KUMUDINI, XI Additional District and Sessions Judge, Gudiwada, Krishna District.
14.	DR. Y.BINDU MADHAVI, Senior Faculty Member-II, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
15.	SRI SHAIK JANI BASHA, Special Judge for trial of cases under SCs and STs (POA) Act-cum-V Additional District and Sessions Judge, Nellore.
16.	SRI T.KESAVA, Special Judge for trial of cases under SCs and STs (POA) Act-cum-VIII Additional District and Sessions Judge, Ananthapuramu.

All the Unit Heads are requested to make necessary alternate incharge arrangements during the period of absence of the above officers who are nominated to participate in the above said training programme from 15.09.2026 to 25.09.2026 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and intimate the same to the High Court for record purpose.

The nominated trainee District Judges are entitled for actual journey time only to report before the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and to join their duty.

On return from the training, the officers mentioned in column no.2 shall rejoin duty in their respective post and also take charge of the posts which they are holding full additional charge.

REGISTRAR (VIGILANCE)

1. The Officers and Incharge Officers concerned.
2. The Registrar General, and all other Registrars, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).
4. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
5. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.

Ananthapuramu, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Nellore, Visakhapatnam, Vizianagaram.

Ananthapuramu, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Nellore, Visakhapatnam, Vizianagaram.

9. **THE DISTRICT TREASURY OFFICERS** (with a request to inform the same to the concerned sub treasury officers)

Ananthapuramu, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Nellore, Visakhapatnam, Vizianagaram.